

progressively from April, 1986 to December, 1986. Airbus Industries have also made an offer to Indian Airlines for the sale of A-320 aircraft for delivery in 1988-89 and making available some aircraft on lease during the intervening period.

[*Translation*]

Regular Air Service to Banswara, Rajasthan

4175. SHRI PRABHU LAL RAWAT : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether a proposal to link Banswara, Rajasthan with regular air service is under consideration;

(b) if so, the time by which it is likely to be linked;

(c) if not, the reasons therefor;

(d) whether there is a Kachcha airstrip in Banswara; and

(e) if so, whether Government propose to convert it into pucca airstrip, if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) :

(a) No, Sir.

(b) Does not arise.

(c) Banswara is not included in the list of stations which have been identified for being airlinked in the present expansion plans of Vayudoot.

(d) Yes, Sir.

(e) No, Sir.

[*English*]

Running of Canteens in Central Government Offices

4177. SHRI INDRAJIT GUPTA : Will the PRIME MINISTER be pleased to state :

(a) the number of Central Government offices and public sector enterprises which are running canteens for their employees;

(b) whether all such canteens have been duly registered with the Director of Canteens;

(c) whether they are complying with the order of the Supreme Court

dated 26 September, 1983 in respect of facilities treasury rules, recruitment, service conditions of the canteen employees etc.; and

(d) the agency to supervise and monitor the compliance with the said Supreme Court order ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K. P. SINGH DEO) : (a) and (b). Department of Personnel and Training is concerned with the running of departmental canteens in the Government offices only. Only 602 (other than public enterprises canteens) non-statutory Department/Co-operative Canteens/Tiffin Rooms are registered with the Director of Canteens as on date.

(c) Suitable instructions have been issued on 3-11-1983 to comply with the interim orders of the Supreme Court of India of 26-9-1983. Recruitment/Service Conditions of canteen employees are enshrined in GSR-54. Treasury rules are not yet applicable to canteens.

(d) Each Ministry/Department locally and Director of Canteens, centrally.

Receipt of Contraband Goods in Parcel Office, New Delhi

4178. DR KRUPASINDHU BHOI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a representation from the Parcel Clerks and members of Uttari Railway Mazdoor Union New Delhi have been received in February and March, 1985 in the Police Hq. Delhi and Home Ministry alleging receipt of contraband goods in Parcel Office, New Delhi from Assam Mail in June, 1984;

(b) if so, the contents thereof; and

(c) action taken thereon and the time by which the matter is expected to be set right ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI-MATI RAM DULARI SINHA) : (a) Yes, Sir.